

THE MINISTER OF COMMENCE
(SHRI DINESH SINGH): (a) The provisional figures of imports released by DGCI&S, Calcutta, do not show a general decline in our imports in 1987-88 as compared to 1986-87 from the countries of South East Asia. However, there is a fall in imports in this period from Japan and Indonesia. The fall in imports from Japan would depend on a combination of factors including the high yen-induced prices of Japanese products.

(b) The imports from Japan and Indonesia in 1987-88 as compared to 1986-87 are as follow:

(Rs. in crores)

	1986-87	1987-88
Japan	2557.99	2114.28
Indonesia	99.35	82.39

(c) No, Sir.

(d) Does not arise.

Investment by Non-Resident Indians

*367. SHRI ASHISH SEN:

SHRI MOTURU HANU-
MANTHA RAO:

Will the Minister of FINANCE be pleased to state:

(a) what is the total amount of investment made by the Non-Resident Indians, both on direct and on repatriation basis since 1982-83 till date; and

(b) what are the sectors in which such investments were made?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) The total investments made by Non-Resident Indians since 1928-83 till 31st May, 1988 are as follows:

(Rs. in
crores)

(i) Direct Investment (Proposals Approved) 1313.15

(ii) Portfolio Investment (Actual Purchase of Shares) 64.83

(b) The main sectors where investments have been made by NRIs are metallurgical, electrical, electronic, engineering, chemical and petrochemicals industries, hospitals and medical diagnostic equipments, food products, paper and pulp industries, hotels, plastic products etc.

Pension Scheme for Bank Officers

*368. DR. VELAMANCHILI SIVAJI: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal under Government's consideration to introduce pension scheme for the officers of the nationalised banks; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) No, Sir.

(b) Does not arise.

Progress made by Jain-Banerjee Committee

*369. SARDAR JAGJIT SINGH AURORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what progress has been made by the Jain-Banerjee Committee and Justice Dalip Kapoor Committee, which were appointed to take follow-up action on the findings of the Justice Mishda Commission on November, 1984 riots;

(b) whether these Committees have identified any citizen or police personnel as guilty; and